

DIVISION BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/47(KB)2024
MA(COMPANIES ACT)/14(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	SUDERA PROPERTIES PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

Appearance via video conference/physically

For the Petitioner

Mr. Shashi Agarwal, CA

Ms. Meenakshi Manot, Adv.

Mr. Arun Kumar Mishra, Adv.

ORDER

1. Ld. Authorised Representatives along with Ld. Counsel for the petitioner present.
2. Heard. **Reserved for Orders.** Parties are directed to file written notes of arguments within a period of seven days, if not already filed.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**